

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 19 of 2014

Dated : 9th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Western Electricity Supply Co.
Of Orissa Ltd.**

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Aditya Panda

**Counsel for the Respondent(s): Mr. Prashanto Chandra Sen with
Mr. Rutwik Panda
Mr. Anshu Malik for R.1
Mr. Rajkumar Mehta
Mr. Elangbam P.S.
Ms. Ishita for R.2**

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on **30.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js